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(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	12	6159396140	12	6026894164	39.51	0	97199066	35302910	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	13	8776588794	13	8724552109	57.19	0	52036685	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	2959	437491765	2752	248523514	1.63	0	188968251	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	176798769	2	10385899	0.07	0	3434728	162978142	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	292	762639794	271	241182537	1.58	0	521457257	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	4	3875590	4	3875590	0.03	0	0	0	<u>Annexure 9</u>
Total		3284	16316790852	3054	15255413813	100.00	0	863095987	198281052	